

(3)

Declaration of Assets and Liabilities

Year 2022-23

I, Pandav K. Singh, son/daughter/wife of Late Ganesh Pd. Singhaged 59 years, belonging to Bihar Vikram Sabhaservice and presently working as Deputy Secretary

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Nikki Singh Ramesh Singh Divyansh

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5 Lakh	6 Lakh			
(iii)	Bonds, SLP Debentures and Shares in companies	HDFC ABSLMNC XITRON MF Mirae, Franklin MF		Rs 18,000/- p.m		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI 1785/- p.m				
(v)	Motor Vehicles (details of make, etc.)	Ford Figo car BR-01BY-8809 M.Cycle - BR-01-6367				
(vi)	Jewellery (give details of weight and value)	10 gm	250 gm			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

21/2/23

15/1/23

2051
16/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Joint ownership of Six brother and 18 bigha				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1767.64 Sqft at Dandapur Khata NO - 279 3 katha Bounsi Bank Kasra NO - 1659				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat NO - 401, Vrindavan Garden Ashiana Nagar near Ram Nagar More, Ashiana Digha Road 965 Sqft (2 BHK) Approx - 45,00,000 Rupee				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	X	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	
	(b) dues to departments dealing with supply of water	X	
	(c) dues to departments dealing with supply of electricity	X	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ay- 2022-23 3,26,775/- AKXPS 2020H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA - 179

Gender :-

M (M/F)

Date of Birth :-

1 9 0 1 1 9 6 4 (DD/MM/YYYY)

Class/Group :-

A+ (A/B/C)

Cadre :-

Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Banka

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Pandey K. Singh

Designation: Deputy Secretary

Department: Bihar Vidhan Sabha

Place: Patna

Date: 15/2/23

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.